

(b) Presently there is no such proposal.

(c) The Government protects the domestic cultivators of poppy seeds against cheap imports in two ways, by: (i) imposing a customs duty and (ii) prescribing a minimum tariff value. At present, the effective customs duty on imported poppy seeds is 25.42% ad valorem and the minimum tariff value is fixed at US \$ 4,395 per MT.

Indo-Pak trade

1397. SHRI G. N. RATANPURI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the year-wise import and export-wise quantum of Indo-Pak trade during the last three years;

(b) the year-wise quantum of Indo-Pak trade across Line of Control in Jammu and Kashmir during the same period; and

(c) whether Government proposes to introduce cash transactions in place of present barter system in cross LoC trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN) : (a) The trade data between India-Pakistan for last 3 financial years is as follows:

(Value in US \$ Million)

Year	Exports	Imports	Total Trade
2010-11	2039.53	332.51	2372.05
2011-12	1541.56	397.66	1939.21
2012-13	2064.79	541.87	2606.66

Source : DGCIS, Kolkata

(b) The Line of Control (LoC) Trade is a Confidence Building Measure implemented through M/o Home Affairs. Eligible items produced on either side of the LoC are traded under this mechanism at Zero duty between Jammu and Kashmir and Pakistan Occupied Kashmir. LoC trade in Jammu and Kashmir is not India-Pakistan trade.

(c) Present systems have not been changed.